

TALWALKARS BETTER VALUE FITNESS LIMITED
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount of Contigent Claim	Amount of Claim rejected	Amount of Claim Under verification	Details in Annexures	Remarks if Any
		No. of Claims	Amount	No. of Claims	Amount					
1	Unpaid insolvency resolution process costs									
2	Liquidation costs incurred till date									
3	Secured financial creditors	4	2,45,29,72,662	4	2,45,29,72,662	-	-	-	1	
4	Unsecured financial creditors	3	1,32,63,66,628	3	1,32,40,81,799	-	22,84,829	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	68	3,88,73,107	3	90,43,268	-	2,98,29,839	-	4	
7	Operational creditors (Government Dues)	21	4,81,79,701	20	4,63,14,383	-	18,65,318	-	5	
8	Operational creditors (other than Workmen and Employees and Government Dues)	81	36,32,03,810	38	5,80,79,632	-	30,51,24,178	-	6	
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
	Total	177	4,22,95,95,908	68	3,89,04,91,744	-	33,91,04,164	-		

